

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC. VII-90/1996/6290/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 19<sup>th</sup> July, 2023.

Sub:- **Restricted holiday alongwith station leave permission and Casual leave.**

Ref:- Your Letter Nos. DJDH/2289/2023, dated 28.06.2023 and DJDH/2328/2023, dated 03.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail restricted holiday on 30.06.2023 alongwith station leave permission from the evening of 28.06.2023 till the morning of 01.07.2023 and casual leave on 01.07.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-90/1996/6290(A)/A, dated** , 19-07-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**